

**RAJASTHAN HIGH COURT, JODHPUR****ORDER**

No. CONF/HCJ/COMMITTEES/2016/25

Date : 09-06-2016

Hon'ble the Chief Justice has been pleased to constitute a Committee comprising of :-

Hon'ble Mr. Justice Govind Mathur  
Hon'ble Mr. Justice Sangeet Raj Lodha

to suggest laying down of guidelines in the matters regarding grant of permission to the Judicial Officers for pursuing further study and to appear in competitive examinations for standard application as a matter of principle.

BY ORDER

  
REGISTRAR GENERAL

No. Estt.B2(xi)b/24/2015/6067

Date : 09-06-2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Govind Mathur
3. P.S. to Hon'ble Mr. Justice Sangeet Raj Lodha

  
REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/(Vigilance)/(Class.)/(Rules)/(Writs)/(Exam.)/ O.S.D. (F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. All the Sr. Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. A.O.J., RJS (Estt.) Section, Rajasthan High Court, Jodhpur.

  
REGISTRAR GENERAL

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2/1/16